

FORM B PUBLIC ANNOUNCEMENT (Regulation 12 of the Insolvency and Bankruptcy Board of India (Liquidation Process) Regulations, 2016) FOR THE ATTENTION OF THE STAKEHOLDERS OF Digicontrols Northern Private limited		
Sl. No.	PARTICULARS	DETAILS
1.	Name of corporate debtor	Digicontrols Northern Private limited
2.	Date of incorporation of corporate debtor	29/09/1987
3.	Authority under which corporate debtor is incorporated / registered	ROC- Jaipur
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U72100RJ1987PTC004108
5.	Address of the registered office of corporate debtor	Shop No. 46, Arcade Market, Omaxe Panorama City, Alwar Road, BHIWADI - 301018 (RAJASTHAN)
6.	Date of closure of Insolvency Resolution Process	06/03/2020
7.	Liquidation commencement date of corporate debtor	11/03/2022
8.	Name and registration number of the insolvency professional acting as liquidator	Ranjeet Kumar Verma Reg. No. IBBI/PA-002/IP-N00301/2017-18/10859
9.	Address and e-mail of the liquidator, as registered with the Board	CS-53, 1F, Ansal Plaza, Sector 1, Vaishali, Ghaziabad-201010, UP Ranjeet@ranjeetcs.com
10.	Address and e-mail to be used for correspondence with the liquidator	T 13/103, LA RESIDENTTIA , TECH ZONE IV , GREATER NIDA WEST , DITTRICT GAUTTAM BUDH NAGAR - 201306 , UP E-mail- irp.ranjeetcs@gmail.com
11.	Last date for submission of claims	12/04/2022

Notice is hereby given that the National Company Law Tribunal (Name of Bench) has ordered the commencement of liquidation of the Digicontrols Northern Private limited on 11/03/2022, (order copy received on 21/03/2022).
 The stakeholders of Digicontrols Northern Private limited are hereby called upon to submit their claims with proof on or before 12/04/2022, to the liquidator at the address mentioned against item No.10.
 The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with the proof in person, by post or by electronic means.
 Submission of false or misleading proof of claims shall attract penalties.

Name and signature of liquidator : RANJEET KUMAR VERMA
Date and place: NOIDA , 25/03/2022

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